

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

26. IA 2543/2021 In C.P. (IB)/1184(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

**NAME OF THE PARTIES: - Manoj Gangwal Liquidator**  
**V/s**  
**State Environment Impact Assessment**  
**Authority**  
**IN THE MATTER OF**  
**H P Ore Processors Pvt. Ltd.**

**Section: 60(5), 10 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.2543/2021**: - Adv. Madhur Rai appeared for the Liquidator through VC. Adv. Eshaan Saroop a/w Adv. Sahil Sharma appeared for the Respondent through VC. List this matter on **27.03.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**